

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3572**  
TO BE ANSWERED ON THE 17<sup>TH</sup> DECEMBER, 2024

**CATEGORISATION OF FARMERS UNDER KISAN SAMMAN PENSION SCHEME**

3572. SHRI KAUSHALENDRA KUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the farmers have been categorized by the Government into different categories as marginal, small, medium and big tenants on the basis of their cultivable land;
- (b) if so, the number of farmers in each category, State-wise;
- (c) whether the Kisan Samman Pension Scheme is applicable to farmers of all categories;
- (d) whether the welfare schemes of the Government are different for the categorized farmers or whether all the Government schemes are implemented uniformly to all the farmers; and
- (e) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) & (b): As per Agriculture Census 2015-16, the \*Operational holdings are categorized based on the land holdings as follows:

Category	Size-Class
Marginal	Below 1.00 ha.
Small	1.00 – 2.00 ha.
Semi-Medium	2.00 – 4.00 ha.
Medium	4.00 – 10.00 ha.
Large	10.00 ha. and above

*\*Operational Holding is defined as All land, which is used wholly or partly for Agricultural production and is operated as one technical unit by one person alone or with others without regard to the title, legal form, size or location.*

The State-wise details of number of marginal, small, semi-medium, medium and large operational holdings as per Agriculture Census 2015-16 is given in **Annexure**.

(c): Under the Pradhan Mantri Kisan Maandhan Yojana (PM-KMY), all land holding small and marginal farmers are eligible in the age group of 18-40 years with a provision of minimum monthly assured pension of Rs. 3000/- on attaining the age of 60 years, subject to exclusion criteria. The scheme aims to create a social security net for the farmers during their old age. The amount of the monthly contribution ranges between Rs.55 to Rs. 200 per month depending upon the age of entry of the farmers into the Scheme. Government of India also provides matching contribution in the pension account of the farmers.

The PM-Kisan Samman Nidhi Yojana scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of land-holding farmers. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode.

(d) & (e): The Government has taken several welfare schemes to support farmers in the country. Assistance is provided to various categories of farmers, through various schemes, like, Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), Pradhan Mantri Kisan Maandhan Yojana (PMKMY), Pradhan Mantri Fasal Bima Yojana (PMFBY), Interest Subvention Scheme, National Food Security and Nutrition Mission (NFSNM), Soil Health Card (SHC), Kisan Credit Card (KCC) etc.

The eligibility criteria of the Government schemes for the welfare of farmers vary from one scheme to another and all schemes are implemented uniformly to all the farmers, as per their approved Operational Guidelines.

Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 3572 for 17/12/2024

State/ UT wise estimated number of operational holders as per Agriculture Census 2015-16							
(Number in '000)							
Sl. No.	States/UTs	Marginal	Small	Semi-medium	Medium	Large	All Size Group
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	A & N Islands	5	3	3	1	Neg.	12
2	Andhra Pradesh	5,904	1,646	770	189	15	8,524
3	Arunachal Pradesh	27	24	29	26	7	113
4	Assam	1,868	495	295	79	4	2,742
5	Bihar	14,971	944	414	81	3	16,413
6	Chandigarh	Neg.	Neg.	Neg.	Neg.	Neg.	1
7	Chhattisgarh	2,434	879	493	181	23	4,011
8	D & N Haveli	9	4	2	1	Neg.	15
9	Daman & Diu	7	Neg.	Neg.	Neg.	Neg.	8
10	Delhi	11	5	3	1	Neg.	21
11	Goa	59	8	4	2	1	75
12	Gujarat	2,019	1,616	1,150	496	40	5,321
13	Haryana	802	314	278	192	41	1,628
14	Himachal Pradesh	712	173	82	26	3	997
15	Jammu & Kashmir	1,187	160	58	11	1	1,417
16	Jharkhand	1,962	419	277	126	20	2,803
17	Karnataka	4,767	2,214	1,193	451	56	8,681
18	Kerala	7,333	181	56	11	2	7,583
19	Lakshadweep	10	Neg.	Neg.	Neg.	Neg.	10
20	Madhya Pradesh	4,835	2,725	1,674	707	63	10,003
21	Maharashtra	7,816	4,339	2,327	734	70	15,285
22	Manipur	77	49	22	3	Neg.	150
23	Meghalaya	123	60	40	9	Neg.	232
24	Mizoram	45	27	14	3	Neg.	90
25	Nagaland	8	30	63	74	21	197
26	Odisha	3,637	887	287	51	4	4,866
27	Puducherry	28	3	2	Neg.	Neg.	34
28	Punjab	154	207	368	305	58	1,093
29	Rajasthan	3,071	1,677	1,416	1,131	359	7,655
30	Sikkim	44	13	11	4	Neg.	72
31	Tamil Nadu	6,224	1,119	452	128	15	7,938
32	Telangana	3,840	1,409	564	126	9	5,948
33	Tripura	504	48	19	2	Neg.	573
34	Uttar Pradesh	19,100	3,008	1,314	377	23	23,822
35	Uttarakhand	659	149	58	14	1	881
36	West Bengal	5,998	971	256	18	1	7,243
	<b>All India</b>	<b>1,00,251</b>	<b>25,809</b>	<b>13,993</b>	<b>5,561</b>	<b>838</b>	<b>1,46,454</b>

Note - Neg. is Number of Operational holdings <500  
Source: Agriculture Census 2015-16